

Name of the Corporate Debtor: Orchid Housinginfra LLP. Date of commencement of CIRP: July 10, 2024; List of creditors as on: 31st July 2024, for claims received upto 31st July, 2024																		
Filing under clause (ca) & (d) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016																		
List of operational creditors (Other than Workmen and Employees and Government Dues)																		
Sl. No.	Name of creditor	Details of claim received				Details of claim admitted										(Amount in Rs.)		
		Date of receipt	Principal Amount Claimed	Interest amount claimed	Amount claimed	Principal Amount Admitted	Interest amount admitted	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Amount of contingent claim	Amount of any mutual dues that		Amount of claim not admitted	Amount of claim under verification
1	Qutone Ceramic Private Limited	29-07-2024	2,86,942.00	3,50,179.00	6,37,121.00	2,86,942.00	3,50,179.00	6,37,121.00	Unsecured	NA	NA	NA	0	NA	NA	0.00	0.00	
1	Total		2,86,942.00	3,50,179.00	6,37,121.00	2,86,942.00	3,50,179.00	#####		0	0		-	-	-	-	-	